GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2349 ANSWERED ON 5TH MARCH, 2020

ILLEGAL COLLECTION OF TOLL TAX

2349. SHRI SHYAM SINGH YADAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total tax collected from toll plazas at Kunwarpur on National Highway No. 31 so far;
- (b) whether the Government has received complaints of illegal collection of toll tax at the said two toll plazas and if so, the details of action taken thereon by the Government; and
- (c) the number of toll plazas in Uttar Pradesh particularly in Varanasi division against whom the Government has received complaints of illegal charging of toll tax along with the details of the action taken thereon by the Government?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) A total remittance of Rs. 53.95 Crore has been received from Kunwarpur fee plaza on NH-31 from 2016 to January, 2020.
- (b) &(c) No complaint of illegal collection of user fee has been received.
